

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/201/2017
NAME OF THE PETITIONER(S) : LAND MARVEL INVESTMENT INDIA PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	M. RATHINAKUMAR	PES for Petitioner	M. Rathin
2.	B. Sarathbabu advocate	Counsel for respondent	B. Sarath

ORDER

Heard, the representative for the Petitioner and Counsel for the RoC. **Reserved for order.**

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MEMBER (JUDICIAL)